

12.11 1/2 hrs.

**WATER (PREVENTION AND CONTROL
OF POLLUTION) AMENDMENT BILL**

[English]

THE MINISTER OF STATE OF THE
MINISTRY OF ENVIRONMENT AND FOR-
ESTS (SHRI Z.R. ANSARI): Sir, I beg to
move for leave to introduce a Bill further to
amend the Water (Prevention and Control of
Pollution) Act, 1974.

MR. SPEAKER: The question is:

"That leave be granted to intro-
duce a Bill further to amend the
Water (Prevention and Control
of Pollution) Act, 1974."

The motion was adopted.

SHRI Z.R. ANSARI: Sir, I introduce the
Bill.

12.12 hrs.

**NATIONAL WATERWAY (SADIYA-DHU-
BRI STRETCH OF THE BRAHMAPUTRA
RIVER) BILL**

[English]

THE MINISTER OF STATE OF THE
MINISTRY OF SURFACE TRANSPORT
(SHRI RAJESH PILOT): Sir, I beg to move
for leave to introduce a Bill to provide for the
declaration of the Sadiya-Dhubri Stretch of

the Brahmaputra river to be a national water-
way and also to provide for the regulation
and development of the said stretch of that
river for purposes of shipping and navigation
on the said waterway and for matters con-
nected therewith or incidental thereto.

SHRI ATAU RAHMAN (Barpeta): Sir,
this can be passed without discussion.

[Translation]

MR. SPEAKER: Let it be introduced
first. How can it be passed without being
introduced?

SHRI ATAU RAHMAN: It is quite an
important Bill. Everybody is supporting it.

[English]

MR. SPEAKER: The question is:

"That leave be granted to intro-
duce a Bill to provide for the
declaration of the Sadiya-Dhubri
Stretch of the Brahmaputra river
to be a national waterway and
also to provide for the regulation
and development of the said
stretch of that river for purposes
of shipping and navigation on the
said waterway and for matters
connected therewith or inciden-
tal thereto."

The motion was adopted.

SHRI RAJESH PILOT: Sir, I introduce
the Bill.

[Translation]

MR. SPEAKER: Now you may take up